

2. Shri M. Madan Mohan Rao, M/s. The Mohan Motor Co., 15, Ritchie Street, Mount Road, Madras-2.
3. M/s. Allied Engineering Corporation, Cherry Road, Salem-7
4. M/s. Speedcrafts Pvt. Ltd., P.O. Sahayanagar, Patna.
5. M/s. Anandji Haridas and Co., Private Ltd., 165-A. P Dimello Road, Bombay.

(2) Scooters.

1. M/s. Janta Sahkari Samiti, B-5-6, Industrial Estate, Jodhpur
2. M/s Rajasthan State Industrial and Mineral Development Corporation, 100, Jawahar Lal Nehru Marg, Jaipur.
3. M/s Andhra Pradesh Industrial Development Corporation Limited, B-1-174, Fetele Madan Road, Hyderabad
4. Shri N. Banerjee, Prop M/s. Kanpur Construction Co., 15/92, Civil Lines Kanpur.
5. M/s. Jagdish Prasad, Tej Bahadur Sapru Marg, Lucknow.
6. M/s Indo Afrique Auto Industries, 4, Merrra Baugh, Santa Cruz West, Bombay-54
7. M/s. Swadeshi Mining and Manufacturing Co. Ltd., 33, Netaji Subhas Road, Calcutta.
8. M/s. Gujarat Small Industries Corporation Ltd, "Bhagwati Chambers", Opp. Gujarat Vidyalaypath, Ashram Road, Ahmedabad-13.
9. M/s U. P. State Industrial Corporation Ltd., Airecteraka of Industries Bldgs, 117/420, G. T. Road, P. B. No. 413, Kanpur.
10. M/s. Punjab State Industrial Development Corporation Ltd.,

United Commercial Buildings, (33rd Floor), Sector 17, Chandigarh,

11. M/s. Sen and Pandit Pvt., Ltd., 1. Middleton Street, Calcutta-16.
12. M/s. U. P. Scooters Ltd., 79/10, Latorich Road, Kanpur.
13. M/s. Kalyandas Kanhaiyalal, (K. K. Organisation), 4. Kashmere Gate, Delhi-6.
14. Shri M C Lella, 115, Prabhat Road, Poona-4.
15. Shri Laxman Swarup Aggarwal, 68/1, Najafgarh Road, New Delhi-15.
16. Shri Babubhai Bhata'hai Shah, 4593/9 Imperial Building 3rd Floor, Opp. Kapupur Police Station, Reshief Road, Ahmedabad.
17. M/s Hathwa Automobiles Ltd., Hathwa House, Patna.
18. M/s Mysore State Industrial Investment and Development Corporation Ltd, "Harinivas", 36, Cunningham Road, Bangalore-1B.
19. M/s Kerala State Engg Technicians Industrial Co-operative Limited, Trivandrum.

Increase in prices of Ambassador and Premier cars

432 SHRI YAMUNA PRASAD MANDAL: Will the Minister of HEAVY INDUSTRY be pleased to state.

(a) whether Government have recently allowed an increase in the prices of Ambassador and Premier cars; and

(b) if so, the basis for such abnormal increase and for unchanged price-structure of Standard Herald?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI SIDDHESHWAR PRASAD):

(a) Yes, Sir.

(b) According to the judgement of the Supreme Court, the prices of the three makes of car manufactured in the country are to be reviewed every six months, taking into consideration the claims for increase submitted by the manufacturers. On examination of the claims submitted by the manufacturers, it was found that, while the cost of production of Ambassador and Premier cars had gone up, there had been no significant change in the cost of production of the Standard Herald car.

Production Schedule of Korba Aluminium Plant

433 **SHRI RAM BHAGAT PASWAN:** Will the Minister of STEEL AND MINES be pleased to state

(a) whether Korba Aluminium Plant set up with the Hungarian collaboration is expected to go into production from March; and

(b) if so, the total annual production capacity?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) The Alumina Plant at Korba is expected to be commissioned by the end of March, 1973.

(b) The ultimate production capacity of the Plant would be 2,00,000 tonnes of Alumina per annum.

Small car manufactured by Maruti Ltd.

434. **SHRI R. P. ULGANAMBI:** Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) when the small car manufacturers namely, the Maruti Ltd, are expected to put their car on sale to the public;

(b) whether any condition has been imposed, while giving them the licence to the effect that if the car was not produced and put on sale by a specific date, the Company would be liable for some penalty; and

(c) if so, the particulars of such condition?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI SIDDHESHWAR PRASAD)

(a) to (c). The Maruti Ltd., has not yet been given an industrial licence to enable them to start commercial production. The firm has been granted only a letter of intent for the manufacture of 50,000 passenger cars per annum. The letter of intent will be converted into an industrial licence for commercial production after the proto-type of the car has been tested and approved for road worthiness by the appropriate authority.

Composition of S.A.I.L.

435 **SHRI BHAGWAT JHA AZAD SHRI S. A. MURUGANANTHAM:**

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Steel Authority of India Limited (S.A.I.L.) has been registered; and

(b) if so, the composition of its Board?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) Yes Sir.

(b) The present composition of the Board of Directors of the Steel Authority of India Limited is as under:

I Whole Time Directors:

- (1) Shri M. A. Wadud Khan, (Technical).
- (2) Shri A. C. Banerji, Director (Commercial).
- (3) Dr. N. C. B. Nath, Director (Commercial).